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Central Administrative Tribunal
Principal Bench, New Delhi.

OA-2623/93
MA-3642/93

New Delhi this the 5th Day of January, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman(J)

Hon'ble Mr. B.N. Dhoundiyal, Member(A)

1. Sh. Narender Kumar
S/O Sh. Prabhu Dayal,
R/o C-45, Raj Nagar-II,
Mehroli Road, Palam Colony,
New Delhi-15.

2. Sh. Om Prakash
S/o Sh. Anant Ram
R/o C-45, Raj Nagar-II,
Mehroli Road, Palam Colony,
New Delhi-15.

Petitioners

(By advocate Sh. V.P. Sharma)

versus

1. Union of India through
the General Manager,
Central Railway,
Bombay.

2. The Divisional Railway Manager,
Central Railway, Jhansi Division,
Jhansi.

3. The Secretary,
Railway Board,
Railway Bhawan,
New Delhi.

Respondents

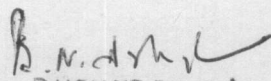
ORDER (Oral)


delivered by Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman(J)

The principal prayer is that the respondents may be directed to prepare a seniority list of casual labour on the basis of Railway Board circular dated 11.9.1986.

We direct the General Manager, Central Railway, Bombay to dispose of the representation pending before him expeditiously if it has already not been disposed of.

With these directions, this O.A. is disposed of finally. No costs.


(B.N. DHOUNDIYAL)
MEMBER(A)


(S.K. DHAON)
VICE CHAIRMAN(J)